

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF VIAAN INDUSTRIES LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Viaan Industries Limited
2.	Date of incorporation of corporate debtor	19/10/1982
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (RoC), Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L52100MH1982PLC291306
5.	Address of the registered office and principal office (if any) of corporate debtor	Saisha Bungalow No. 10/87, Mhada, SVP Nagar, Janki Devi School Road, Versova, Andheri West, Mumbai Mumbai City MH 400053 IN
6.	Insolvency commencement date in respect of corporate debtor	Order Delivered Date: 11/03/2022
7.	Estimated date of closure of insolvency resolution process	07/09/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Prakash Dattatraya Naringrekar IBBI/IPA-002/IP-N00270/2017-18/10783
9.	Address and e-mail of the interim resolution professional, as registered with the Board	503 - A, Blue Diamond CHS Ltd, Chincholi Bunder, Link Road Junction, Malad West, Mumbai - 400064. Email: prakash03041956@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	503 - A, Blue Diamond CHS Ltd, Chincholi Bunder, Link Road Junction, Malad West, Mumbai - 400064. Email: viaan.cirp@gmail.com
11.	Last date for submission of claims	25/03/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable - as per details available with IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: www.ibbi.gov.in/home/downloads Not Applicable



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Viaan Industries Limited on 11/03/2022.

The creditors of Viaan Industries Limited, are hereby called upon to submit their claims with proof on or before 25/03/2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA. – Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.

For Viaan Industries Limited

Mr. Prakash Dattatraya Naringrekar
Interim Resolution Professional
IBBI/IPA-002/IP-N00270/2017-18/10783



Date: 14/03/2022
Place: Mumbai

Prakash Dattatraya Naringrekar
Insolvency Professional
Regd. No. IBBI/IPA-002/IP-N00270/2017-18/10783
503 A, Blue Diamond C.H.S. Ltd.,
Chincholi Bunder, Link Road Junction,
Malad - West, Mumbai - 400 064.